MONTHLY STATEMENT OF CASES FOR THE MONTH OF FEBRUARY, 2023 HIGH COURT OF MEGHALAYA

ANNEXURE-II

Name of the State/UT		Opening Ba	lance	Ins	stitution du month		Disp	osal Cases o	during the	Closi	ng balance of the mo	at the end		rease or dec acy vis a vis month				s which are years old	more	ency of case than five y e end of the	ears old a
High Court	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL		CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
Meghalaya	823	99	922	43	19	62	51	24	75	815	94	909	-0.97%	-5.05%	-1.41%	1	0	1	87	2	89

3(a)	Whether any Statewide/Regional Conference held during the month.	
3(b)	Number of Officers who participated in the said conference	
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	
4	What is the progress made on those targets district-wise	